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					Department	Details o			
The second secon		NIL			Government	Details of Claimant			
		NIL			Government Date of receipt Amount Claimed	Date			
		NIL			Amount Claimed	Date of Claim received		Name of t	
		NIL			Amount of claim admitted			he Corporate Debtor: SI	
		NIL			Nature of claim	Details		UPREME STAR VILL	
		NIL			Nature of claim Whether related party?	Details of Claims Admitted	List of Operational Creditors (Go	A PRIVATE LIMITED; Date of	
		NIL			% of voting share in contingent coC claim		rs (Government Dues)	of Commencement of C	
		NIL						IRP: 06.03.202	
		NIL			that may be set off	Amount of any mutual dues, Amount of Claim under		Name of the Corporate Debtor: SUPREME STAR VILLA PRIVATE LIMITED; Date of Commencement of CIRP: 06.03.2024; List of Creditors as on: 20.03.2024	
		NIC			Verification	Amount of Claim under		5.2024	
		NIC			admitted	Amount of claim not			
		NIE			nemana, n any	Domarke if any			

ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
IP Registration No.- IBBI/IPA-001/IP-P00153/
2017-2016/10322